

(ङ) यदि नहीं तो क्या केंद्रीय सरकार को इस पुल के निर्माण के बारे में कोई आपत्ति है; और

(च) यदि हां तो उसका स्वरूप क्या है ?

संसद कार्य और नौबहन तथा परिवहन मंत्री

(श्री रघुरमैया) : (क) जी, हां। सबलपुर वाले स्थान को उक्त रिपोर्ट में प्रथम अधिमान दिया गया है।

(ख) राज्य परियोजना होने के कारण, बिहार सरकार प्रस्तावित पुल के निर्माण के लिए मुख्यतः उत्तरदायी है। उससे यह ज्ञात हुआ है कि यद्यपि उन्होंने पुल को पहले सबलपुर के पास बनाने का निश्चय किया था तथापि बिहार की विधान परिषद् द्वारा बनाई गई समीति की सिफारिशों के आधार पर राज्य सरकार द्वारा मामले की और जांच की जा रही है। समिति गुलजरबाग जिसको उक्त रिपोर्ट में द्वितीय अधिमान दिया गया, के पक्ष में है।

(ग) जी हां, परन्तु यह प्रसंग इस पुल के महत्व पर बल देते हुए मुख्यतः वित्तीय सहायता की व्यवस्था के बारे में था।

(घ) 4, 5 करोड़ रुपये की अधिकतम राशि के अधीन गैर-योजना ऋण दिया जाना मान लिया गया है ताकि चौथी योजना काल में प्रश्रुत पुल का 50 प्रतिशत व्यय वहन किया जा सके शेष 50 प्रतिशत राज्य सरकार अपने समस्त राज्य चौथी योजना व्यय की शिखर राशि के अन्तर्गत करेगी।

(ङ) और (च). प्रश्न नहीं उठते हैं।

Irregularities in Deshbandhu College Delhi

*449. SHRI MADHU LIMAYE : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) what are the details of the Memo/Letter received by him from a Member of Parliament concerning the irregularities in the selection of teachers/ writing of minutes etc. in the Deshbandhu College, New Delhi

(b) whether it is a fact that the Additional Secretary of the Education Ministry has been made the Chairman of the College Board, although the Statutes/convention provide that the Secretary should be the Chairman and although the Delhi University is opposed to any official of the Ministry chairing this Board ;

(c) whether the Law Ministry's opinion was obtained in favour of his action by not disclosing all the facts to his Ministry ; and

(d) if so, the action Government propose to take in the matter ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO) :

(a) with his letter dated April 25, 1969 Shri Madhu Limaye had forwarded a copy of an unsigned Memorandum received by him from the teachers of Deshbandhu College and also a copy of a letter addressed by a teacher to the Chairman of the Board of Administration of the College. It was stated in the Memorandum that recommendations of the Selection Committee with regard to placement of teachers of the College in the Selection Grade had been changed by the Board of Administration. A reference was also made to the appointment of Additional Secretary as Chairman of the Board.

A subsequent letter from Shri Madhu Limaye had drawn my attention to certain changes having been made by the Chairman in the draft minutes of the meeting of the Board held on February 11, 1969 prepared by the Principal of the College as Member, Secretary of the Board.

(b) The present Additional Secretary was functioning as the Chairman of the Board while he was officiating as Secretary for some months and he was continued as Chairman in accordance with the provisions of the Scheme of Administration of the College until further orders, after consulting both the Ministry of law and the Delhi University. At his own request, the Additional Secretary has been relieved of this office and the Secretary of the Ministry has been appointed as the Chairman with effect from July 10, 1969.

Statutes of Delhi University do not provide that Secretary should or should not be the Chairman of the Board of Administration; nor is the University opposed to an

official of the Ministry chairing the Board. The question of having an elected Chairman as per Statutes of the University is, however, under consideration of the Board.

(c) No, Sir.

(d) Does not arise,

**Launching of five pilot plant projects
by C. S. I. R.**

*450. SHRIMATI ILA PALCHOU DHURI :
SHRI RAMACHANDRA
VEERAPPA :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the Council of Scientific and Industrial Research have decided to launch five pilot plant projects;

(b) if so, the broad details of the schemes together with the amount which will have to be spent on each of the projects; and

(c) the details of benefits which are expected to accrue therefrom ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES DR. V. K. R. V. RAO : (a) Yes, Sir.

(b) and (c). A Statement is laid on the Table of the House. [*Placed in Library. See in LT-1608/69*]

**Harassment and Exploitation of
foreign tourists in Delhi**

2721, SHRI K. P. SINGH DEO : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether attention of Government has been drawn to the Press Report appearing in Hindustan Times dated the 14th June, 1969 regarding the harassment and exploitation a foreign tourist has to face when he comes to Delhi ; and

(b) if so, the steps taken or proposed to be taken in the matter ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH : (a) Yes; Sir.

(b) The Department of Tourism are aware of the irritating factors which annoy a tourist, and take remedial measures whenever and to the extent possible. Efforts continue to be made to improve facilitation services at airports. In the case of proved complaints against a shopkeeper, his name is removed from the list of shops approved for tourists. Whenever allegations indicating criminal offence are received, police are requested to take prompt and effective action. A publicity campaign has also been organised to exhort the general public to show courtesy towards foreign tourists.

Anti-Hindi Agitation in Madras

2722. SHRI HEM RAJ : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 606 on the 21st February, 1969 and state :

(a) whether the facts regarding anti-Hindi Agitation in Madras have been ascertained ;

(b) if so, what is the latest position now ; and

(c) the loss to property incurred in that agitation ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS : (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) and (c). According to information received from the Tamil Nadu Government students had been participating in the anti-Hindi agitation in the State since January 1968. The agitation was suspended in February, 1969 in view of the demise of the late Chief Minister of Tamil Nadu. The damage to Central Government property in 1968 due to violent activities of the agitators is estimated at Rs. 26,913.

राष्ट्रीय एकता के लिये एक लिपि

2723. श्री बाल्मीकी चौधरी : क्या शिक्षा तथा युवक सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) ऐसी भाषा (लिपि) बनाने के लिए क्या कार्यवाही की जा रही है जिसके माध्यम पर राष्ट्रीय एकता प्राप्त की जा सके और